Kanpur for the year 1976-77, and Review by Government thereon.

(ii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-1701/78 for (i) and (ii)]

- I. Notifications under the Customs
 Act, 1962 and related papers.
- II. Ministry of Finance (Department of Revenue) Notifications and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): Sir, I beg to lay on the Table—

I. A copy each (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notifications G.S.R. Nos. 88(E) to 114(E), dated the 1st March, 1978 under section 159 of the Customs Act, 1962, together with an Explanatory Memorandum on the Notifications.

[Placed in Library. See No. LT-1707/78]

II. A copy each (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notifications G.S.R. Nos. 115(E) to 154(E), dated the 1st March, 1978, together with an Explanatory Memorandum thereon

[Placed in Library. See No. LT-1708/78].

Report (1976-77) and Accounts of the Technical Teachers' Training Institute (Southern Region), Adyar, Madras and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARKATAKI): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Accounts of the Technical Teachers' Training

Institute (Southern Region), Adyar, Madras for the year 1976-77 and the Audit Report thereon.

- (ii) Review by Government on the working of the Institute, mentioned at (i) and (ii) above.
- (iii) Statement giving reasons for the delay in laying the papers.

[Placed in Library, See No. LT- · 1702/78 for (i) to (iii)]

SHRI BHUPESH GUPTA (West Bengal): Sir, I have a point of order.

MR. CHAIRMAN: I have omitted...

SHRI BHUPESH GUPTA: I have a point of order on that item of business. You have listed the business, that is, the 4th item.

MR. CHAIRMAN: Therefore, I am asking you to please take it up after the remaining two or three items.

SHRI BHUPESH GUPTA: You will allow? or open open open specific sizes. See 1982.

MR. CHAIRMAN: Yes.

The Urban Land (Ceiling and Regulation) Amendment Rules, 1978 and related papers

निर्माण श्रीर श्रावास सथा पूर्ति श्रीर पुनर्वास मंत्रालय में राज्य मत्रीं (श्री राम किंकर) : श्रीमन् में नगर भूमि (श्रिष्ठिकतम सीमा तथा विनियमन) श्रिष्ठिनयम 1976 की धारा 46 की उपधारा (3) के श्रधीन नगर भूमि (श्रिष्ठिकतम सीमा तथा विनियमन) संशोधन नियम, 1978 को प्रकाशित करने वाली निर्माण श्रीर श्रावास मंत्रालय की श्रिष्ठसूचना साठ काठ निठ संठ 273, दिनांक 18 फरवरी, 1978 की एक प्रति (श्रंग्रेजी तथा हिन्दी में) उस पर व्याख्यात्मक ज्ञापन सहित, सभापटल पर रखता हूं।

[Placed in Library. See No. LT-1753/78]